

RAJASTHAN HIGH COURT, JODHPUR

No. Gen./XV39/2018/ 6695

Date : 14-11-18

Copy of Gazette Publication alongwith its errata of Notification of 4/SRO/2018 dt. 01.06.2018 regarding "Rajasthan Right to Information (High Court and Subordinate Courts) (amendments) Rules, 2016 published in Dated 07.06.2018 is forwarded to the following for information and necessary action :

1. Registrar General, Rajasthan High Court, Jodhpur
2. Registrar (Admn.), Rajasthan High Court, Jodhpur/Bench Jaipur
3. Registrar-cum-Principal Secretary to Hon'ble Chief Justice, Rajasthan High Court
4. All Registrars, Rajasthan High Court, Jodhpur/Bench Jaipur
5. Registrar, Rajasthan High Court (Head Quarter at New Delhi) Bikaner House, Shahjahan Road, New Delhi-11
6. Registrar (Classification), Rajasthan High Court, Jodhpur with the request for upload the same on the official Website.
7. O.S.D. (F&I)/OSD , Rajasthan High Court, Jodhpur
8. Deputy Registrar-Cum-SPIO, Rajasthan High Court Jodhpur/Bench Jaipur
9. All the District and Sessions Judges with direction to circulate amongst all the concerned.
10. Director, Rajasthan State Judicial Academy, Jodhpur
11. Chief Accounts Officer, Rajasthan High Court , Jodhpur
12. All Sr. Deputy Registrars/ Sr.Deputy Registrars, Rajasthan High Court, Jodhpur/Jaipur Bench, Jaipur
13. All Assistants Registrars Rajasthan High Court, Jodhpur/Jaipur Bench, Jaipur
14. Senior Librarian, Rajasthan High Court Jodhpur/Bench, Jaipur with the direction to update the Rajasthan Right to Information (High Court and Subordinate Courts) Rules, 2006 and put up the copy before undersigned.
15. P.S. To All the Hon'ble Judges
16. All Assistant Account Officer/ All Administrative Officer Judicial, Rajasthan High Court, Jodhpur/Jaipur Bench, Jaipur
17. Concerned Clerk , RTI


REGISTRAR (Rules)

**RAJASTHAN HIGH COURT, JODHPUR
NOTIFICATION****Jodhpur, June 01, 2018**

No. 04 /S.R.O./2018 .-In exercise of the powers conferrd by Sub-section (1) of Section 28 of the Right to Information Act, 2005 the Chief Justice of Rajasthan High Court (Competent Authority) hereby makes following amendments in "Rajasthan Right to Information (High Court and Subordinate Courts) Rules, 2006" as under :-

1. Short Title and Commencement :- (1) These Rules may be called "Rajasthan Right to Information (High Court and Subordinate Courts) (First Amendment) Rules, 2018".

(2) These amendments shall come into force form the date of their publication in the Official Gazette.

2. Amendment in Rule 4 :- In sub-rule (1) of rule 4 following amendments shall be made :-

- (i) the word and figure 'Rs. 100' appearing in between the expression "name of Authorized person" and expression "duly affixed on attached", shall be substituted by "Rs. 50".
- (ii) Following first proviso shall be deleted :-
"Provided that where the information related to tender document/bids quotation/business, contract, the application fee shall be Rs. 500 per application."
- (iii) The word "Further" appearing in between the word "provided" and words "that where" in the second proviso shall be deleted.

3. Amendment in Rule 8 :- Following proviso of sub rule (1) of Rule 8 shall be deleted:-
"Provided that, of the fee chargeable does not exceed Rs. 50/-, no amount shall be recovered and in other cases amount exceeding Rs./- shall be chargeable."

**BY ORDER OF HON'BLE,
THE CHIEF JUSTICE,
SATISH KUMAR SHARMA,
REGISTRAR GENERAL.**

भाग 1 (ख)
महत्वपूर्ण सरकारी आज्ञायें।
RAJASTHAN HIGH COURT, JODHPUR
ERRATA

In the Rajasthan Ordinary Gazette Part 1 (ख) No.04/S.R.O./2018 dt. 01-06-2018
Published in dt. 07-06-2018 Following errors have been found should be read as :-

S.No.	Page No./Line No.	Printd Word (s)	Correct Word (s)
1	Page No. 42 Line No. 4 of Para 1	"	:-
2	Point No. 1 (Short Title and Commencement)	May	Shall
3	Point No. 2	Forceform	Force from
4	Amendment in Rule 4 Of Point no. (i)	person	Person
5	Point No. (ii) of	related	Relates
6	Point No. (ii) of	Business,	Business
7	Point No. (iii) of	Further	further
8	Point No. (iii) of	provided	Provided
9	Last line of last Para (Amendment in Rule 8)	Rs./-	RS. 50/-